

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF DEFENCE
LOK SABHA

UNSTARRED QUESTION NO.3376
TO BE ANSWERED ON THE 4TH AUGUST, 2017
PROCUREMENT OF DEFENCE EQUIPMENT

3376. SHRI BHARAT SINGH:

Will the Minister of DEFENCE ज़क़ का=ह
be pleased to state:

- (a) whether the expert committee, constituted by the Government has recommended for setting up a new and independent organization outside his Ministry for procuring defence equipment;
- (b) if so, the details thereof and the progress made in this regard so far; and
- (c) the details of institutional measures taken by the Government to take early actions on the delay in procuring defence equipment and modernization of the armed forces?

A N S W E R

MINISTER OF STATE
IN THE MINISTRY OF DEFENCE

(DR. SUBHASH BHAMRE)

रुत रररुत मंणी

(डर. सुडरष डरडरे)

(a) to (c): A Statement is attached.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF LOK SABHA UNSTARRED QUESTION NO. 3376 FOR ANSWER ON 4.8.2017

Government is taking measures to streamline and expedite the process for procurement of defence equipment for the Armed Forces. The Defence Procurement Procedure, 2016 contains a number of provisions aimed at streamlining the capital procurement of defence equipment. Additional measures shall continue to be taken in this direction, based on consultations with all stakeholders and also, inter alia, on the recommendations of experts as received from time to time. There is no proposal to set up a procurement organisation outside the Ministry of Defence.
